

# NATIONAL COMPANY LAW TRIBUNAL

## DAILY WISE OBJECTION LIST DATED 24.11.2022 TO 29.11.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	5/1/2022	Company Petition IB (IBC)	710102000952022		JAGAN NATH INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	28/11/2022	counsel sign missed on index, advocate welfare and court fee has been misplaced, etc	RAKESH KUMAR
2	25/11/2021	Company Petition IB (IBC)	710102086042021		ANAND DEV VS SHUBHKAMNA BUILDWELL & ESTATES PRIVATE LIMITED	IBC under Sec 7	29/11/2022	Translated page-147,148,179,283,300,341,445/Hand written not allowed on some pages/True copy sign miss on every Annexure/Volume wise index/notary back date-112,208,233,473,487/petition sign missed, contact to registry etc page:136 stamp paper missed, page:207, 214, notary missed,	Ninad Dogra
3	17/06/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102049002022		R P INDIA FOODS PVT LTD VS SHUBHKAMNA BUILDWELL & ESTATES PRIVATE LIMITED	Sec. 230-232 - Second Motion	29/11/2022	pg no 137 missed	Ninad Dogra
4	14/08/2022	Intervention Petition (IBC)	710102066012022		RISHABH AGGARWAL VS SHRI GANESH FIRE EQUIPMENTS PVT LIMITED	Sec 60(5)	28/11/2022	court fee has been misplaced, main case no not link, true copy sign missed on every pages of annexure, etc contact to registry,	Dinesh
5	23/08/2022	Company Appeal(Companies Act)	710102068412022		RISHABH AGGARWAL VS SHRI GANESH FIRE EQUIPMENTS PVT LIMITED	Application under any other provisions ,Rule 11 of NCLT,Sec 252 (3)	25/11/2022	pg no 29,30,141 missed	YASHMEET KAUR-601
6	25/08/2022	Company Petition (Companies Act)	710102069062022		DALHOUSIE HOLDINGS LTD VS DCM SHRIRAM LIMITED	Sec. 58(3),Sec. 59,Rule 11 of NCLT	24/11/2022	Pgs not clear 49 ,53 to 74,143 to 145, 200,282 to 287,pgs cut 152 to 155,162,166,287	Arpit Sharma
7	1/9/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102071592022		DIGITAL HUB INDIA PRIVATE LIMITED VS DCM SHRIRAM LIMITED	Sec. 230-232 - Second Motion	25/11/2022	double serial no in annexures,	Sujoy
8	20/10/2022	Company Petition IB (IBC)	710102087862022		GLOBE CAPITAL MARKET LIMITED VS NARAYAN SECURITIES LIMITED	IBC under Sec 7,IBC under Sec 7	25/11/2022	DD EXPIRED	S.S. Sobti
9	15/10/2022	Company Petition (Companies Act)	710102085862022		ANJU SAHNI VS S M S COLLECTIONS PRIVATE LIMITED	Sec. 58(3)	29/11/2022	Pgs cut 94	Aditya
10	15/10/2022	Company Petition (Companies Act)	710102085932022		ANJU SAHNI VS GOLDEN PEACOCK CREATION PRIVATE LIMITED	Sec. 58(3)	29/11/2022	Order of the Hon'ble Bench as stated not on record.	Aditya

11	27/10/2022	Company Petition IB (IBC)	710102088822022		KISTEN REALTECH PRIVATE LIMITED VS AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	29/11/2022	171-182 page numbering missed, contact to registry,	Siddharth Bhatli
12	5/11/2022	Company Petition IB (IBC)	710102091432022		IDBI BANK LIMITED VS SATYA NARAIN AGARWAL	Section 95(1)	28/11/2022	double page numbering on every page of annexure, etc	SATISH
13	5/11/2022	Company Petition IB (IBC)	710102091232022		IDBI BANK LIMITED VS SMT SANGEETA AGARWAL	Section 95(1)	28/11/2022	double page numbering on every page of annexure, etc	SATISH
14	12/11/2022	Company Petition IB (IBC)	710102093652022		VIMLENDU TIWARI VS RAHEJA DEVELOPERS LIMITED	Application under any other provisions- IBC, Application under any other provisions- IBC	29/11/2022	wrong section and case type wrong, need to file IA contact to registry, etc	jitender singh
15	11/11/2022	Company Petition IB (IBC)	710102093582022		IDBI BANK LIMITED VS CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	25/11/2022	page:198-200, 40, not clear, page:41 cut, 25rs advocate welfare and 3rs court fee missed placed on blank side of vakalatnama, etc	SANJAY BAJAJ
16	10/11/2022	Company Petition IB (IBC)	710102092972022		THE CANARA BANK LIMITED VS SURYA KANT JAIPURIA	Section 95(1)	29/11/2022	advocate welfare and court fee has been misplaced on bank side of vakalatnama, etc	ARUN
17	10/11/2022	Company Petition IB (IBC)	710102092952022		CANARA BANK VS BIREN SABHARWAL	Section 95(1)	29/11/2022	advocate welfare and court fee has been misplaced paste on bank side of vakalatnama,	ARUN
18	10/11/2022	Company Petition IB (IBC)	710102092962022		THE CANARA BANK LIMITED VS BUBBLES SABHARWAL	Section 95(1)	29/11/2022	advocate welfare and court fee has been misplaced on bank side of vakalatnama, etc	ARUN
19	10/11/2022	Company Petition IB (IBC)	710102093032022		BANK OF MAHARASHTRA VS KAILASH CHANDRA JOSHI	Section 95(1)	29/11/2022	page:38-39, 69 not clear, etc	NAMIT SURI
20	5/11/2022	Company Petition IB (IBC)	710102091422022		IDBI BANK LIMITED VS SANJIV AGARWAL	Section 95(1)	28/11/2022	double page numbering on every pages of annexures, etc	SATISH
21	15/11/2022	Company Petition IB (IBC)	710102094302022		KKSPUN INDIA LIMITED VS KKSPUN INDIA LIMITED	Rule 11 of NCLT, 2016	29/11/2022	Memo Party Missing and Section Wrong According your PDF Index and Application and CP Not Mentioned in Main Case	S.
22	18/11/2022	Company Appeal(Companies Act)	710102095592022		KKSPUN INDIA LIMITED VS KKSPUN INDIA LIMITED	Sec 252 (1) - By Government Body	24/11/2022	Wrong jurisdiction according to master data	PUNEET
23	17/11/2022	Company Petition IB (IBC)	710102095192022		HARSH DHIR VS THE KARNATAKA BANK LIMITED	Section 94(1)	29/11/2022	page:93, 115, 134, not clear, etc	Bharti Nawlani
24	17/11/2022	Company Petition IB (IBC)	710102095202022		OIL INDIA INTERNATIONAL LIMITED VS THE KARNATAKA BANK LIMITED	IBC Section 59	24/11/2022	wrong section , page 161, 189-190, 194-198, 204-207, 212-214, not clear, etc	Lovkesh Batra

25	18/11/2022	Company Appeal(Companies Act)	710102095572022		OIL INDIA INTERNATIONAL LIMITED VS THE KARNATAKA BANK LIMITED	Sec 252 (1) - By Government Body	24/11/2022	Wrong case type select	PUNEET
26	19/11/2022	Company Petition (Companies Act)	710102095812022		GALAXY INTERNATIONAL REALTECH PRIVATELIMITED VS THE KARNATAKA BANK LIMITED	Sub-Section (1) Of Section 66.	24/11/2022	AoA missed of respondent	Rajeev K Goel
27	19/11/2022	Company Appeal(Companies Act)	710102095792022		GALAXY INTERNATIONAL REALTECH PRIVATELIMITED VS THE KARNATAKA BANK LIMITED	Sec 252 (3)	24/11/2022	Pgs not clear 28,32,233,236,241, AoA missed of respondent, true copy stamp missed in annexuress, company master data missed, paste welfare in blank space on vakaltnama,income tax advance service missed	Chander Kant
28	21/11/2022	Company Appeal(Companies Act)	710102096322022		GALAXY INTERNATIONAL REALTECH PRIVATELIMITED VS THE KARNATAKA BANK LIMITED	Sec 252 (3)	28/11/2022	pgs cut 28, serial no cut pg no 25,30 to 33, vol-2 separate index missed, pgs cut 71,73,75,76,98,99,103,105,108,111,112 to 115,120 pg no 116 repeated	deepti grover khanna
29	21/11/2022	Company Appeal(Companies Act)	710102096302022		GALAXY INTERNATIONAL REALTECH PRIVATELIMITED VS THE KARNATAKA BANK LIMITED	Sec 252 (3)	28/11/2022	Pg no 179,305,306 repeated,pgs not clear 522, small font 530,550,551	Bhupendra
30	21/11/2022	Company Petition IB (IBC)	710102096132022		SONAL ENTERPRISES PRIVATE LIMITED VS PAI KHOT INFRA PRIVATE LIMITED	IBC Under Sec 9	29/11/2022	jurisdiction mumbai	Dhruv Gupta
31	22/11/2022	Company Appeal(Companies Act)	710102096472022		SONAL ENTERPRISES PRIVATE LIMITED VS PAI KHOT INFRA PRIVATE LIMITED	Sec 252 (3)	29/11/2022	Pgs cut 37,39,42,44,46,48, pgs not clear 125,126,128,132 to 141, income tax &&& roc advance service missed	AMAN
32	23/11/2022	Company Petition IB (IBC)	710102096802022		GOYAL TEA AGENCIES PVT LTD VS GOYAL TEA AGENCIES PVT LTD	Any other provision - Govt body	30/11/2022	wrong Filed Need to be Additional	NARENDERA M SHARMA
33	23/11/2022	CA(A) Merger and Amalgamation(Companies Act)	710102096812022		DELIGHT RESORTS PRIVATE LIMITED VS GOYAL TEA AGENCIES PVT LTD	Sec. 230-232, Sec 234	28/11/2022	Pg no 110 blank, pg no 544-545 in one pg, pg no 563 to 565,624,680 to 880,944,1111,1677 missed, pgs not clear 1488,1639, 1699,1770,1803,1833 pg no 1676 repeated	RANJANA ROY GAWAI

34	23/11/2022	Intervention Petition (IBC)	710102097052022		NISUS FINANCE & INVESTMENT MANAGER LLP VS PIRAMAL CAPITAL & HOUSING FINANCELIMITED	Sec 60(5)	29/11/2022	counsel details missed in index, page:279, 504-508, 550, 561, 566, 577-579, 582-613, 620-622, 626-702, 809-830, not clear, page:361,363, 365, 367, 369, 407-408, 412, 414, 452, hindi, 25rs advocate welfare and 3rs court fee missed, etc	SHIKHIL
35	23/11/2022	Company Petition IB (IBC)	710102097142022		SAISUN OUTSOURCING SERVICES PRIVATE LIMITED VS FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED	IBC Under Sec 9	29/11/2022	Pgs wrong arranged 46,47, pg no 89 repeated, 25rs welfare and 3rs court fees missed in vakaltnama	Rohit
36	23/11/2022	Company Petition IB (IBC)	710102097032022		CANARA BANK VS CREATIVE LOOMS AND CRAFTS PRIVATE LIMITED	IBC under Sec 7	29/11/2022	page 30 Hindi, page:40-41, 96, cut, page 146-156, 166, 183, 192, 195, 198-204 not clear, etc	HITESH SACHAR
37	22/11/2022	Company Petition IB (IBC)	710102096702022		EVLION TECHNOLOGIES PRIVATE LIMITED VS KHATI SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	29/11/2022	25rs advocate welfare, 3rs court fee missed, etc	Avinash Bhati
38	23/11/2022	Company Petition (Companies Act)	710102096782022		AVT IMPEX PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	30/11/2022	Wrong case type select, pgs not clear 123	Anand Mohan Mishra
39	22/11/2022	Company Petition IB (IBC)	710102096632022		DAYANAND VS UNION BANK OF INDIA AND ORS.	Section 94(1)	29/11/2022	volume wise index missed, page 41-53, 73-81, 90-135, 156-159, 183-184, not clear, etc	Chaitanya Bansal
40	22/11/2022	Company Petition IB (IBC)	710102096612022		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS SMT. RAMANPREET KAUR	Section 95(1)	29/11/2022	Pages 66 to 75 not clear.	Harish Taneja
41	23/11/2022	Company Petition IB (IBC)	710102096762022		DMI FINANCE PRIVATE LIMITED VS SQUARE INFRASTRUCTURES PRIVATE LIMITED	IBC under Sec 7	29/11/2022	Pg no 191 repeated, pgs in hindi 372,441, pg no 383 ,389,missed, pgs not clear 417,419,609,654	Vipul Ganda
42	22/11/2022	Company Petition IB (IBC)	710102096592022		MANOJ KUMAR MATHUR VS SHIPRA ESTATE LIMITED	IBC under Sec 7	29/11/2022	page 71, 73, 112-118, 120, 140, dim, page 145-159 missed, etc	Nithin
43	23/11/2022	Company Appeal (Companies Act)	710102096882022		MANOJ KUMAR MATHUR VS SHIPRA ESTATE LIMITED	Sec 252 (3)	30/11/2022	Pgs not clear 88 to 94, pgs in hindi 119 to 135, 50rs e stamp missed with power of attorney	AVTAAR
44	25/11/2022	Company Petition IB (IBC)	710102097642022		UNO MINDA LIMITED VS MR. VIVEK KUMAR JAIN	Section 95(1)	30/11/2022	proof of service missed, page:212-234, 238-271, not clear, 25rs advocate welfare missed, etc	Krishan Kumar

45	24/11/2022	Company Petition IB (IBC)	710102097402022		MR. JATINDER SINGH BAGGA PERSONAL GUARANTOR VS DENA BANK	Section 94(1)	30/11/2022	page:32-34, not clear, true copy sign missed on every pages of annexures, 25rs advocate welfare and 3rs court fee missed, remove double page numbering on every pages of annexures,etc	SANGEETA BOHRA
46	25/11/2022	Company Petition IB (IBC)	710102097712022		THE BANK OF BARODA LIMITED VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	30/11/2022	volume wise index missed, supporting affidavit notary missed, page numbering 100-113 not readable, page-194 , 198, hindi, page:201, 201-224, dim and not clear, page:247-268, 427-428, 499-503, not claeer, etc	AMIT MAHALIYAN
47	25/11/2022	Company Petition IB (IBC)	710102097842022		POLYRAW ENTERPRISES VS KKSPUN INDIA LIMITED	IBC Under Sec 9	30/11/2022	estamp paper missed with both affidavit with same date notary verification, page:227, 234, not clear, 25rs advocate welfare and 3rs court fee missed, etc	MUKESH KUMAR
48	28/11/2022	Intervention Petition (IBC)	710102098322022		INDO ALUSYS INDUSTRIES LIMITED VS INDO ALUSYS INDUSTRIES LTD	Any other provision - Govt body	29/11/2022	wrong section and case type wrong etc,	NARENDRA M SHARMA
49	25/11/2022	Company Petition IB (IBC)	710102097512022		MR. SHIV KARAN SINGH BAGGA PERSONAL GUARANTOR VS DENA BANK	Section 94(1)	30/11/2022	true copy sign missed on every pages of annexures, 25rs advocate welfare and 3rs court fee missed, remove double page numbering on every pages of annexures,etc	SANGEETA BOHRA
50	14/07/2022	Interlocutory Application (I.B.C)	710102055892022	COMPANY PETITION IB (IBC)/934(PB)2018	SAROJ GOYAL VS PUMA REALTORS PRIVATE LIMITED	Sec 60(5),Section 74	25/11/2022	56-58,60-62,66,67,116-118,120 to 187 and 206 blank page and 3 rs. court fee missing in vakaltanama and stamp paper not notarize	HIMANSHU GUPTA
51	20/09/2022	Restoration Application (IBC)	710102077082022	INTERLOCUTORY APPLICATION (I.B.C)/1149(ND)2022	RP SUNIL KUMAR AGRAWAL VS RAMESH RAO	Rule 11 of NCLT, 2016	29/11/2022	main case wrong link	SUNIL KUMAR AGRAWAL
52	24/09/2022	Interlocutory Application (I.B.C)	710102078492022	COMPANY PETITION IB (IBC)/190(PB)2017	ASSISTANT PROVIDENT FUND COMMISSIONER VS ERA INFRA ENGINEERING LIMITED	Sec 60(5)	25/11/2022	welfare and court fee missing in vakalatnama page number 119 and ticket not allowed mid on vakalatnama page 118	Rajesh Kumar

53	7/9/2022	Interlocutory Application (I.B.C)	710102072922022	COMPANY PETITION IB (IBC)/2144(ND)2019	ATUL JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	25/11/2022	section wrong or please check pdf and technically , memo of parties/synopsis/list of dates &&& events missed,true copy sign missed in annexure, pgs not clear 25-38	ANAND
54	7/9/2022	Interlocutory Application (I.B.C)	710102072912022	COMPANY PETITION IB (IBC)/2144(ND)2019	SHALINI JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	29/11/2022	;section wrong or please check pdf and technically please contact to registry	ANAND
55	10/10/2022	Interlocutory Application (I.B.C)	710102082972022	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	24/11/2022	Section Wrong According your Index and main Case Wrong in PDF and E-Stamp Paper and Affidavit Paste After Prayer	RITU
56	14/10/2022	Interlocutory Application (I.B.C)	710102085122022	COMPANY PETITION IB (IBC)/354(PB)2021	MANISH KUMAR VS PRIYANKA CHOUHAN	Sec 42	24/11/2022	CASE TYPE WRONG	SUNIL KUMAR JAIN
57	20/10/2022	Interlocutory Application (I.B.C)	710102087762022	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Application under any other provisions- IBC	24/11/2022	Master Index Missing and Memo Party Missing Please Page in All Strate Position	RAJIV MALIK
58	27/10/2022	Interlocutory Application (I.B.C)	710102088792022	COMPANY PETITION IB (IBC)/998(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/11/2022	Main Case Wrong in Memo Party and Affidavit MEMO OF PARTIES MISSING	Pranaya
59	31/10/2022	Interlocutory Application (I.B.C)	710102089662022	COMPANY PETITION IB (IBC)/2628(ND)2019	RAJEEVPAL VS SARAYA INDUSTRIES LTD	Sec 60(5)	25/11/2022	need to sign and true copy every page in annexure page	KARUNA NIDHI
60	31/10/2022	Interlocutory Application (I.B.C)	710102089652022	COMPANY PETITION IB (IBC)/2628(ND)2019	PRINT PACK VS SARAYA INDUSTRIES LTD	Sec 60(5)	25/11/2022	need to sign and true copy every page in annexure page	KARUNA NIDHI
61	29/10/2022	Interlocutory Application (I.B.C)	710102089242022	COMPANY PETITION IB (IBC)/1397(PB)2019	M/S. VOLGA ESTATES PVT. LTD. VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	29/11/2022	Volume- 4 Index Wrong According your PDF	Aditya Nayyar
62	3/11/2022	Interlocutory Application (I.B.C)	710102090892022	COMPANY PETITION IB (IBC)/2628(ND)2019	RAMAWATI DEVI VS SARAYA INDUSTRIES LTD	Sec 60(5)	25/11/2022	page 10-40 not clear page and true copy missing in annexure page 68 in hindi	KARUNA NIDHI
63	4/11/2022	Interlocutory Application (I.B.C)	710102091062022	COMPANY PETITION IB (IBC)/1096(PB)2018	AGARWAL COAL CORPORATION PRIVATE LIMITED VS MS. MAYA GUPTA IRP OF ACTION ISPAT AND POWER PVT LTD	Sec 60(5)	24/11/2022	Main Case Not Link and Index Missing and Memo Party Missing and Page No. 20 After Page No. Missing and 3 Rs. Court Fess Missing and Vakalatnama Mentioned in Index	Praveen

64	3/11/2022	Interlocutory Application (I.B.C)	710102090652022	COMPANY PETITION IB (IBC)/266(ND)2019	ANIL TAYAL RESOLUTION PROFESSIONAL FOR HORIZON BUILDCON PRIVATE LIMITED VS MS. MAYA GUPTA IRP OF ACTION ISPAT AND POWER PVT LTD	Application under any other provisions- IBC	24/11/2022	due payment other section and 1-5,7- 9,18,36-38,88,111- 112,144,172,187,234- 274,386-398,405,421- 478,520-527,529- 535,538-552,554- 567,601-604, not clear page pdf not clear please upload again contact to registry	ABHISHEK
65	4/11/2022	Company Appeal (IBC)	710102091192022	COMPANY PETITION IB (IBC)/731(PB)2018	PTT PUBLIC COMPANY LIMITED VS MR. ASHWINI MEHRA LIQUIDATOR FOR PUNJ LLOYD LIMITED	Sec 42	29/11/2022	page:1129, 1180, 1935, blank, page:2845 2847, 2849, , 2851, 2853, 2855, 3027, 3029, 3031, 3033, 3035, 3037, 3039, 3041, 3043, cut, volume 34-43 volume missed, etc pgs not clear 3330,3331,3333 to 3341,3358,3359,3363 to 3371,3395,3421 to 3450,3454 to 3457,3464,3466,3468 to 3516,3522 to 3578,3582 to 3586,3592 to 3631,3646 to 3697,3701 to 3736,3752,3756 to 3787,3794,3795,3838 to 3843,3904 to 3908,3950 to 3962,3985 to 4016,4069 to 4074, not clear, page:180, 419-421, 430, 438-547, 705-814, 901 1181 1186,1187	Shree Sinha
66	5/11/2022	Interlocutory Application (I.B.C)	710102091242022	COMPANY PETITION IB (IBC)/1397(PB)2019	SUMITRA SINGHANIA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	29/11/2022	Page No. 120, 122, 135,239,155,164,166,174, 180,195, 199,203,213,220, 223,224,225,228 not clear	Aditya Nayyar
67	10/11/2022	Interlocutory Application (I.B.C)	710102092762022	COMPANY PETITION IB (IBC)/449(PB)2018	MR. SANJEEV SINGHAL DIRECTOR M/S UNNATI FORTUNE HOTMART PVT LIMITED VS GHAZIABAD DEVELOPMENT AUTHORITY	Sec 60(5)	24/11/2022	Pg-62 ,120 not clear	ABHISHEK
68	9/11/2022	Interlocutory Application (I.B.C)	710102092692022	COMPANY PETITION IB (IBC)/2590(ND)2019	CELLPAP INDIA PVT LTD VS G.R.S.ISPAT COMPANY PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	24/11/2022	1 Rs. Court Fees Missing in Vakalatnama and Page no. 24 to 213 Double Pagination	Rajendra
69	10/11/2022	Interlocutory Application (I.B.C)	710102092922022	COMPANY PETITION IB (IBC)/1915(ND)2019	MR. PANKAJ KHETAN IRP OF CONCEPT HORIZON PVT. LTD. VS G.R.S.ISPAT COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	29/11/2022	Pg-41,42,45,46not clear double pagination not allowed	RISHI KUMAR SINGHAL
70	10/11/2022	Interlocutory Application (I.B.C)	710102092832022	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED	Application under any other provisions- IBC	28/11/2022	section wrong according your pdf	Mr. jitendra kumar

71	10/11/2022	Interlocutory Application (I.B.C)	710102092842022	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED	Application under any other provisions- IBC	24/11/2022	sign missed on prayer for Vijay Kumar sauna ,	Mr. jitendra kumar
72	11/11/2022	Interlocutory Application (I.B.C)	710102093132022	COMPANY PETITION IB (IBC)/1744(ND)2019	RAHUL JAIN VS STAN AUTOS PRIVATE LIMITED	Sec 60(5)	24/11/2022	5rs. welfare missing in Vakalatnama	Saurabh Pandey
73	11/11/2022	Interlocutory Application (I.B.C)	710102093182022	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS DEPUTY COMMISSIONER KARNAL	Sec 60(5)	24/11/2022	please check page no 3 section not match with technical sections	PRABHJIT
74	11/11/2022	Interlocutory Application (I.B.C)	710102093542022	COMPANY PETITION IB (IBC)/132(PB)2017	SANJAY GUPTA LIQUIDATOR OF SAMTEL COLOR LIMITED VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions- IBC	29/11/2022	Page Not clear and Page No. 47,48,49,	aditya gauri
75	10/11/2022	Interlocutory Application (I.B.C)	710102093042022	COMPANY PETITION IB (IBC)/3455(ND)2019	HANS RAJ BHOGRA RESOLUTION PROFESSIONAL M/S MK FURNICRAFT PRIVATE LIMITED VS SEETU KOHLI AND ORS.	Sec 66(1)	24/11/2022	section wrong counsel detail missed on memo party affidavit back date court fee missed 2 rs	aditya gauri
76	15/11/2022	Interlocutory Application (I.B.C)	710102094362022	COMPANY PETITION IB (IBC)/421(ND)2019	SATYA PRAKASH VS SEETU KOHLI AND ORS.	Sec 54(1)	24/11/2022	please attach stamp paper and affidavit after prayer	SATYA
77	15/11/2022	Interlocutory Application (I.B.C)	710102094502022	COMPANY PETITION IB (IBC)/2628(ND)2019	MAA AMBEY TRADERS VS SARAYA INDUSTRIES LTD	Sec 60(5)	25/11/2022	189 Need to English Translate Copy	KARUNA NIDHI
78	15/11/2022	Interlocutory Application (I.B.C)	710102094482022	COMPANY PETITION IB (IBC)/17(ND)2019	NIVEDITA SINGH VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	24/11/2022	Application not signed by the Applicants.	Kumar Mihir
79	14/11/2022	Interlocutory Application (I.B.C)	710102094102022		ENN TEE INTERNATIONAL LIMITED VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Application under any other provisions- IBC	24/11/2022	main case not link and Page No. 24-60 true copy missing	Mr. Nitin Kumar
80	14/11/2022	Interlocutory Application (I.B.C)	710102094062022	COMPANY PETITION IB (IBC)/761(ND)2021	OM TELECOM LOGISTICS PRIVATE LIMITED VS MKY CONSTRUCTIONS PRIVATE LIMITED	Sec. 45 (1)	24/11/2022	payment other section 43(1)	REETESH
81	15/11/2022	Interlocutory Application (I.B.C)	710102094332022	COMPANY PETITION IB (IBC)/386(ND)2022	AMBHOJ METAL PRIVATE LIMITED VS MALHOTRA CABLES PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/11/2022	CP/IB NOT MENTION IN SOFT COPY	Pulkit Kapoor
82	16/11/2022	Interlocutory Application (I.B.C)	710102094672022	COMPANY PETITION IB (IBC)/694(PB)2018	EMPLOYEE PROVIDENT FUND ORGANIZATION VS HARISH TANEJA R.P.	Rule 11 of NCLT, 2016	25/11/2022	previous document delete	Kaushik Kumar Dey
83	15/11/2022	Interlocutory Application (I.B.C)	710102094592022	COMPANY PETITION IB (IBC)/198(ND)2022	PRITHAVI SINGH AND ANR VS NITYA REALTECH PRIVATE LIMITED	Sec 60(5)	25/11/2022	Page No. 67 Not Clear and Main Case Wrong in Memo Party	Ashish Verma



84	17/11/2022	Interlocutory Application (I.B.C)	710102095182022	COMPANY PETITION IB (IBC)/1344(PB)2018	BANK OF BARODA VS ALOK KUMAR AGRAWAL LIQUIDATOR	Rule 11 of NCLT, 2016	29/11/2022	section wrong according pdf	Brijesh Kumar Tamber
85	17/11/2022	Restoration Application (IBC)	710102095252022	INTERLOCUTORY APPLICATION (I.B.C)/907(PB)2022	BANK OF BARODA VS ALOK KUMAR AGRAWAL LIQUIDATOR	Application under any other provisions- IBC	29/11/2022	main case wrong link case type wrong pag no 2	Brijesh Kumar Tamber
86	17/11/2022	Interlocutory Application (I.B.C)	710102095352022	COMPANY PETITION IB (IBC)/539(ND)2022	VIPIN AGARWAL VS ASHISH MITTAL	Rule 11 of NCLT, 2016	28/11/2022	19-83,89,95,Need to English Translate Copy	ABHISHEK DEVGAN
87	19/11/2022	Company Application(Companies Act)	710102095782022	COMPANY APPEAL(COMPANIES ACT)/209(ND)2019	MIR. DHARAMI VIR CHUGI VS ROC DELHI	Rule 11 of NCLT	25/11/2022	ticket not allowed mid on vakalatnama	NEERAJ
88	17/11/2022	Interlocutory Application (I.B.C)	710102094972022	COMPANY PETITION IB (IBC)/980(ND)2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED VS SITI VISION DIGITAL MEDIA PVT. LTD.	Rule 11 of NCLT, 2016	29/11/2022	section wrong applicant sign missed	HARSHAL KUMAR
89	21/11/2022	Interlocutory Application (I.B.C)	710102096362022	COMPANY PETITION IB (IBC)/300(PB)2020	PHOENIX ARC PVT LTD VS AJIT GYANCHAND JAIN	Sec 60(5)	28/11/2022	Pgs not clear 12 to 16, 50 to 52,54 to 76	Gulshan Kr.
90	21/11/2022	Company Appeal (IBC)	710102096232022	COMPANY PETITION IB (IBC)/256(ND)2022	L&T FINANCE LIMITED VS SHYAMA DEVI	Rule 11 of NCLT, 2016	28/11/2022	wrong section and case type wrong contact to registry, etc	Neeraj
91	23/11/2022	Company Application(Companies Act)	710102096942022	COMPANY PETITION (COMPANIES ACT)/148(ND)2016	ANIL KUMAR JAIN & ANR. VS VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Section 447,Section 448	24/11/2022	due payment other section and page 3,9,12,cut and need to sign every page in application and 31-49,64-68,71-73,79,82-89,105-106,112-114,page not clear and 121-122 hindi page and true copy sign missing in annexure page	DHRUV SURANA
92	23/11/2022	Company Application(Companies Act)	710102096852022	COMPANY PETITION (COMPANIES ACT)/185(ND)2022	ANJU SAHNI VS S M S COLLECTIONS PRIVATE LIMITED	Rule 11 of NCLT	24/11/2022	section wrong and memo party missing and sign missing in application page	Aditya
93	23/11/2022	Company Application(Companies Act)	710102096892022	COMPANY PETITION (COMPANIES ACT)/186(ND)2022	ANJU SAHNI VS S M S COLLECTIONS PRIVATE LIMITED	Sec. 237(4)	24/11/2022	memo party missing and section wrong and sign missing in application page	Aditya
94	22/11/2022	Interlocutory Application (I.B.C)	710102096562022	COMPANY PETITION IB (IBC)/17(ND)2019	TARUN KUMAR VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	24/11/2022	Application not signed by the Applicant.	Kumar Mihir
95	23/11/2022	Interlocutory Application (I.B.C)	710102097022022	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	22(3)a	24/11/2022	memo party missing and true copy missing in application page	Sandeep
96	23/11/2022	Interlocutory Application (I.B.C)	710102097072022	COMPANY PETITION IB (IBC)/763(ND)2021	KANTI MOHAN RUSTAGI VS UNICAST AUTOTECH PRIVATE LIMITED	Application under any other provisions- IBC	24/11/2022	counsel detail missing	KANTI MOHAN
97	23/11/2022	Interlocutory Application (I.B.C)	710102097082022	COMPANY PETITION IB (IBC)/763(ND)2021	KANTI MOHAN RUSTAGI VS UNICAST AUTOTECH PRIVATE LIMITED	Application under any other provisions- IBC	24/11/2022	council detail missing in index	KANTI MOHAN

98	23/11/2022	Interlocutory Application (I.B.C)	710102096962022	COMPANY PETITION IB (IBC)/763(ND)2021	ANUP KUMAR VS KAAMAKHYA EDUCATIONAL & SOCIAL WELFARE TRUST	Sec 66(1)	24/11/2022	wrong file please choose location mumbai	SHANKARI MISHRA
99	23/11/2022	Miscellaneous Application (IBC)	710102097242022	COMPANY PETITION IB (IBC)/763(ND)2021	TOYO INK INDIA PRIVATE LIMITED VS DIGITAL MICRON ROTO PRINT PRIVATE LIMITED	Sec 60(5)	24/11/2022	wrong file and please location choose indore bench	OCEAN LAW FIRM
100	23/11/2022	Company Application(Companies Act)	710102096922022	COMPANY PETITION (COMPANIES ACT)/169(ND)2022	ANJU SAHNI VS GOLDEN PEACOCK CREATION PRIVATE LIMITED	Rule 11 of NCLT	24/11/2022	memo party missing and section wrong and sign missing in application page	Aditya
101	23/11/2022	Company Application(Companies Act)	710102096842022	COMPANY PETITION (COMPANIES ACT)/180(ND)2022	ANJU SAHNI VS S M S COLLECTIONS PRIVATE LIMITED	Rule 11 of NCLT	24/11/2022	memo party missing and section wrong and sign missing in application page	Aditya
102	23/11/2022	Company Application(Companies Act)	710102096912022	COMPANY PETITION (COMPANIES ACT)/168(ND)2022	ANJU SAHNI VS GOLDEN PEACOCK CREATION PRIVATE LIMITED	Rule 11 of NCLT	24/11/2022	memo party missing and section wrong and sign missing in application page	Aditya
103	23/11/2022	Interlocutory Application (I.B.C)	710102097232022	COMPANY PETITION IB (IBC)/408(ND)2018	MR. NARESH KUMAR LOHAN VS MR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	24/11/2022	44-45,49-50,53-55,57-58,60,62-64,66,90,112-113,181-187,221, not clear page and ticket not allowed mid on vakalatnama	MANISH
104	23/11/2022	Interlocutory Application (I.B.C)	710102097192022	COMPANY PETITION IB (IBC)/276(ND)2019	SALASAR SERVICE (INSURANCES BROKERS) PVT LTD VS ATUL MITTAL	Sec 60(5),Rule 11 of NCLT, 2016	24/11/2022	59,92,99, not clear page	Ajitesh Kumar
105	23/11/2022	Interlocutory Application (I.B.C)	710102097002022	COMPANY PETITION IB (IBC)/46(PB)2018	SANDEEP MAHAJAN VS ATUL MITTAL	Application under any other provisions- IBC	24/11/2022	111-112,116-117,121,123-125,126-128,131-134,135-136,not clear page and true copy missing in annexure page	ABHISHEK
106	23/11/2022	Interlocutory Application (I.B.C)	710102097222022	COMPANY PETITION IB (IBC)/1721(PB)2019	CS SATYADEVI ALAMURI VS ATUL MITTAL	Regulation 44(2), Liquidation process Regulation, 2016	24/11/2022	memo party missing and 19-22,27-28,not clear page	Bhavana Duhoon
107	23/11/2022	Company Application(Companies Act)	710102097092022	COMPANY PETITION (COMPANIES ACT)/218(ND)2017	SANJEEV KAPOOR VS PRAKSH CHAND SHARMA	Rule 11 of NCLT	24/11/2022	Wrong case type &&& section select	Rajeev K Goel
108	23/11/2022	Company Application(Companies Act)	710102097162022	COMPANY PETITION (COMPANIES ACT)/115(ND)2019	ROHIT GUPTA & ORS. VS ANANT COLD STORAGE PVT.LTD. & ORS.	Rule 11 of NCLT	24/11/2022	sign missing and index missing and stamp paper affidavit missing	Mohit Seth
109	23/11/2022	Interlocutory Application (I.B.C)	710102097122022	COMPANY PETITION IB (IBC)/889(ND)2019	ANAND SONBHADRA RP OF M/S ALTECH INFRASTRUCTURE PRIVATE LIMITED VS AMIT KUMRA AND ORS.	Application under any other provisions- IBC	25/11/2022	Main Case Wrong in PDF and Page No. 46, 59-60, Not Clear	aditya gauri
110	23/11/2022	Interlocutory Application (I.B.C)	710102097152022	COMPANY PETITION IB (IBC)/1913(ND)2019	NIMITAYA HOTEL AND RESORTS LIMITED VS AMIT KUMRA AND ORS.	Rule 11 of NCLT, 2016	29/11/2022	service missed please explain	manuj nagrath

111	23/11/2022	Company Application(Companies Act)	710102096932022	COMPANY PETITION (COMPANIES ACT)/171(ND)2022	ANJU SAHNI VS GOLDEN PEACOCK CREATION PRIVATE LIMITED	Rule 11 of NCLT	24/11/2022	memo party missing and section wrong and sign missing in application page	Aditya
112	24/11/2022	Interlocutory Application (I.B.C)	710102097442022	COMPANY PETITION IB (IBC)/373(PB)2018	SHALU KHANNA LIQUIDATOR OF M/S JMD OILS PVT LTD VS GOLDEN PEACOCK CREATION PRIVATE LIMITED	Sec 60(5)	25/11/2022	PRROF OF SERVICE	ADVOCATE GAUTAM SINGHAL
113	24/11/2022	Interlocutory Application (I.B.C)	710102097412022	COMPANY PETITION IB (IBC)/271(PB)2017	METROLINE SHIVPURI BUILDCON PVT. LTD. & ANR VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	25/11/2022	Pagination Wrong According your Index in Volume- 2 and Volume- 3	Harish
114	24/11/2022	Interlocutory Application (I.B.C)	710102097362022	COMPANY PETITION IB (IBC)/1071(ND)2019	MR. ANKIT KISHORE SINHA VS STRAIGHT EDGE CONTRACTS PRIVATE LIMITED	Sec 60(5)	25/11/2022	Memo Party Missing	Sahil
115	26/11/2022	Interlocutory Application (I.B.C)	710102098062022	COMPANY PETITION IB (IBC)/1019(ND)2020	RADHE CONSTRUCTION VS SPML INFRA LIMITED	Sec 60(5)	29/11/2022	Section Wrong According your PDF and Ticket Not Allowed Mid on Vakalatnama	Sourav Dutta
116	24/11/2022	Interlocutory Application (I.B.C)	710102097432022	COMPANY PETITION IB (IBC)/322(ND)2020	ANKIT GUPTA VS BIKRAM BHADUR & ORS	Sec 66(1)	25/11/2022	Section Wrong	ADVOCATE GAUTAM SINGHAL
117	24/11/2022	Interlocutory Application (I.B.C)	710102097332022	COMPANY PETITION IB (IBC)/997(ND)2019	DIPTII GUPTAA VS RAKESH KUMAR JAIN	Rule 11 of NCLT, 2016	25/11/2022	10 Rs. Welfare Fund Fess Missing in Vakalatnama and Payment Due Other Section	AVTAAR
118	24/11/2022	Interlocutory Application (I.B.C)	710102097382022	COMPANY PETITION IB (IBC)/271(PB)2017	DARSHAN KUMAR AGARWAL AND ANR VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	25/11/2022	Volume- 3 Index Wrong	Harish
119	24/11/2022	Interlocutory Application (I.B.C)	710102097472022	COMPANY PETITION IB (IBC)/3463(ND)2019	VIJAY KUMAR VS WIANXX IMPEX PRIVATE LIMITED	19(2)	25/11/2022	E-Stamp Paper Missing	Omprakash Sharma
120	24/11/2022	Interlocutory Application (I.B.C)	710102097372022	COMPANY PETITION IB (IBC)/401(ND)2017	DEEPAK KHANNA VS EARTH INFRASTRUCTURE S LTD.	Application under any other provisions- IBC	25/11/2022	Ticket Not Allowed Mid on Vakalatnama and 3 Rs. Court Fess Missing in Vakalatnama and True Copy Sign Missing with Stamp and Page No. 55-64 Double Pagination	Avinash Bhati
121	25/11/2022	Interlocutory Application (I.B.C)	710102097772022	COMPANY PETITION IB (IBC)/744(ND)2022	ADVANI PVT LTD VS STARLIT POWER SYSTEMS LIMITED	Application under any other provisions- IBC	29/11/2022	Section Not Mentioned in Index and Application	SWATI SALUJA

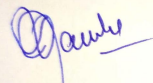
122	25/11/2022	Interlocutory Application (I.B.C)	710102097762022	COMPANY PETITION IB (IBC)/922(PB)2018	OFFICE OF THE ASSISTANT COMMISSIONER OF CGST & CX VS M/S ADVANCE SURFACTANTS INDIA LIMITED	Sec 60(5)	28/11/2022	Need to Applicant Sign on Every Pages in Application and E-Stamp paper Missing and Page No. 13, 18-21 Page Not Clear and Page No. 22-39 True Copy Sign Missing and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Akshay Amritanshu
123	26/11/2022	Interlocutory Application (I.B.C)	710102098052022	COMPANY PETITION IB (IBC)/327(ND)2022	M/S WINSTROL PETROCHEMICALS PVT. LTD. VS WOODHILL INFRASTRUCTURE LIMITED.	Sec 60(5)	28/11/2022	Memo Party Missing and Section Not Mentioned in Index Section Wrong According your PDF and E-Stamp Paper Missing and Vakalatnama Not Mentioned in Index and Page No. 13 Missing in PDF and Index Ticket Not Allowed Mid on Vakalatnama and Vakalatnama Not Clear	RAJESH RAI
124	25/11/2022	Interlocutory Application (I.B.C)	710102097732022	COMPANY PETITION IB (IBC)/179(ND)2022	M/S. SPML INFRA LIMITED VS M/S. SPML INFRA LIMITED	Sec 60(5)	29/11/2022	Ticket Not Allowed Mid on Vakalatnama	Samrat
125	25/11/2022	Interlocutory Application (I.B.C)	710102097622022	COMPANY PETITION IB (IBC)/1525(ND)2019	BHAVINDER SINGH KHURANA VS ROHIT SEHGAL	Sec 60(5)	29/11/2022	Memo Party Missing and Section Not Mentioned in Index	Bhargavi
126	24/11/2022	Interlocutory Application (I.B.C)	710102097342022	COMPANY PETITION IB (IBC)/710(PB)2019	SH. DAMODAR DUTT BHATT VS RAJESH PROJECTS INDIA PRIVATE LTD	Rule 11 of NCLT, 2016	29/11/2022	Memo Party Missing and Need to Applicant Sign on Every Pages in Application Pages and Ticket Not Allowed Mid on Vakalatnama	D S CHAUHAN
127	25/11/2022	Interlocutory Application (I.B.C)	710102097822022	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Application under any other provisions- IBC	28/11/2022	Case Type Wrong and Page No.11 Hand Written Not Allowed Please True Typed Copy	Avneesh Arputham
128	26/11/2022	Interlocutory Application (I.B.C)	710102098092022	COMPANY PETITION IB (IBC)/1680(ND)2019	INDIAN BANK VS M/S VHV BEVERAGES PRIVATE LIMITED	Sec 60(5)	28/11/2022	Section Wrong According your Index and Memo Party Missing	Amod
129	25/11/2022	Interlocutory Application (I.B.C)	710102097522022	COMPANY PETITION IB (IBC)/375(PB)2018	ROHIT GUPTA (HUF) VS SATYA PRAKASH GUPTA	Sec 60(5)	29/11/2022	Page No. 31, 33, 36, 37 True Copy Sign Missing and 1 Rs. Court Fess Missing in Vakalatnama	SAURABH
130	25/11/2022	Company Appeal (IBC)	710102097502022	COMPANY PETITION IB (IBC)/39(ND)2022	PURUSHOTTAM DAS NIRANJAN LAL VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/11/2022	wrong section and case type wrong etc,	JITENDER KUMAR

131	24/11/2022	Interlocutory Application (I.B.C)	710102097292022	COMPANY PETITION IB (IBC)/468(ND)2020	RADHEY SHYAM YADAV VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Application under any other provisions- IBC	29/11/2022	Page No. 9-13 Not Clear	ASHOK
132	25/11/2022	Interlocutory Application (I.B.C)	710102097782022	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Application under any other provisions- IBC	29/11/2022	Section Wrong According your PDF	ABHISHEK
133	25/11/2022	Miscellaneous Application (IBC)	710102097492022	COMPANY PETITION IB (IBC)/446(ND)2017	RAJENDRA K RAHEJA VS PAWAN KUMAR GOYAL	Sec 60(5)	29/11/2022	Case Type Wrong and Main Case Wrong in PDF Applicant Sign in Prayer and 25 Rs. Welfare Fund fess and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	ROHIT RATHI
134	25/11/2022	Interlocutory Application (I.B.C)	710102097602022	COMPANY PETITION IB (IBC)/375(PB)2018	M/S ROSEDALE MARKETING LTD. VS SH. SATYA PRAKASH GUPTA	Sec 60(5)	29/11/2022	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	SAURABH
135	25/11/2022	Interlocutory Application (I.B.C)	710102097742022	COMPANY PETITION IB (IBC)/360(ND)2021	TAXUS INFRASTRUCTURE AND POWER PROJECTS VS SH. SATYA PRAKASH GUPTA	Sec 60(5)	29/11/2022	Progress Report and Application Filed Incomplete Documents	Darshan
136	26/11/2022	Company Application(Companies Act)	710102098142022	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/80(ND)2022	INTEGRAL BIOSCIENCES PRIVATE LIMITED VS SH. SATYA PRAKASH GUPTA	Rule 11 of NCLT	29/11/2022	Page No. 35-40 True Copy Sign Missing and After Page No. 42 Blank Page Remove	Ashutosh
137	26/11/2022	Interlocutory Application (I.B.C)	710102098022022	COMPANY PETITION IB (IBC)/137(ND)2018	POWER2SME PVT LTD VS UTTAM STRIPS LTD	Sec 60(5)	29/11/2022	Page No. 40 Need to English Translate copy	MITAL AND MITAL
138	26/11/2022	Interlocutory Application (I.B.C)	710102098042022	COMPANY PETITION IB (IBC)/315(ND)2020	INSECTICIDES INDIA PRIVATE LIMITED VS GUPTA BIOTECH PRIVATE LIMITED	Sec 49(2)	29/11/2022	Case Type Wrong	RISHI SOOD
139	26/11/2022	Interlocutory Application (I.B.C)	710102098132022	COMPANY PETITION IB (IBC)/584(ND)2022	SANTOSH GOEL VS GUPTA BIOTECH PRIVATE LIMITED	Application under any other provisions- IBC	29/11/2022	Page No. 44-47, 69-71, Page Not clear and Memo Party Missing and Page No. 156- 166 True copy Sign Missing	PRADEEP KUMAR KAUSHIK
140	27/11/2022	Interlocutory Application (I.B.C)	710102098162022	COMPANY PETITION IB (IBC)/718(PB)2018	ASHOK KUMAR GUPTA LIQUIDATOR OF DYNAMIC SHELLS (INDIA) PVT. LTD. VS GUPTA BIOTECH PRIVATE LIMITED	Application under any other provisions- IBC	29/11/2022	E-Stamp Paper and Affidavit Remove in Annexure Please Paste After Prayer E-Stamp paper and Affidavit	RISHI KUMAR SINGHAL

141	25/11/2022	Interlocutory Application (I.B.C)	710102097672022	COMPANY PETITION IB (IBC)/3173(ND)2019	HEMANT SETHI RESOLUTION PROFESSIONAL OF EMKAY AUTOMOBILE INDUSTRIES LIMITED VS MAHENDRA KUMAR JAJOO AND ORS.	Sec 66(1)	29/11/2022	Wrong Application Upload and Main Case Wrong and Case Title wrong	aditya gauri
142	27/11/2022	Interlocutory Application (I.B.C)	710102098252022	COMPANY PETITION IB (IBC)/894(ND)2019	REGIONAL PF COMMISSIONER NOIDA VS PALM DEVELOPERS PRIVATE LTD.	Sec 60(5)	29/11/2022	Page No. 23-24, Page Not clear	SHIVANATH MAHANTA
143	25/11/2022	Interlocutory Application (I.B.C)	710102097632022	COMPANY PETITION IB (IBC)/664(ND)2021	COMMITTEE OF CREDITORS VS PALM DEVELOPERS PRIVATE LTD.	Sec 60(5)	29/11/2022	Wrongly Filed Need to Additional Documents Affidavit and Please Upload Fresh Application and Proof of Service	NIBRUTI SAMAL
144	25/11/2022	Interlocutory Application (I.B.C)	710102097872022	COMPANY PETITION IB (IBC)/981(ND)2020	ROSHAN LAL JAIN VS SHIPRA LEASING PVT LTD	Sec. 12A	29/11/2022	Section Wrong According your PDF	ROSHAN LAL JAIN
145	27/11/2022	Interlocutory Application (I.B.C)	710102098272022		TECPRO SYSTEM LIMITED UNDER LIQUIDATION VS SHIPRA LEASING PVT LTD	Application under any other provisions- IBC	29/11/2022	Main Case Not Link and Page No. 61- 316 True Copy Sign Missing and Page No. 74-77 Need to English Translate Copy and Page No. 87-92 Page Not clear and 25 Rs. Welfare Fund Fess and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	ankur gupta
146	25/11/2022	Interlocutory Application (I.B.C)	710102097792022	COMPANY PETITION IB (IBC)/646(PB)2021	KRITI BUILDTECH PRIVATE LIMITED VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	29/11/2022	Counsel Details Missing in Memo Party and Prayer	Astha Gupta
147	28/11/2022	Interlocutory Application (I.B.C)	710102098452022	COMPANY PETITION IB (IBC)/298(ND)2022	SHEKHAR SARAWAGI VS GHANARAM INFRAENGINEERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/11/2022	Memo Party Missing	VISHAKHA
148	28/11/2022	Interlocutory Application (I.B.C)	710102098372022	COMPANY PETITION IB (IBC)/1491(ND)2019	AKSHAY KUMAR SONI VS M/S VALUE INFRESTATE INDIA PVT LTD	Application under any other provisions- IBC	29/11/2022	Incomplete Documents	KUMUD SHEKHAR
149	22-11-2022	0710102/06060/2022(No.of Docs - 2)	0710102060602022/1	INTERLOCUTORY APPLICATION (I.B.C)/4005(PB)2022	LEADING HOTELS LTD Vs. LEADING HOTELS LTD	Sec. 45 (1)	29/11/2022	Same Affidavit Filed twice, True Copy sign msisng in Pages 27 to 69,74 to 101,107 to 110 according to PDF, Page 85 according to PDF Not Clear, Pages 90,92,94,96,97,108,109,121,123,125,127,129,130 according to PDF are in Hindi, Court Fee stamp msising in Vakalatnama	

150	22-11-2022	0710102/07726/2022(No.of Docs - 5)	0710102077262022/2	INTERLOCUTORY APPLICATION (I.B.C)/4879(ND)2022	VIVEK SHARMA RESOLUTION PROFESSIONAL Vs. RDEVIS ENGINEERS PVT. LTD.	Sec 60(5)	29/11/2022	Volume 1 should be filed in Master Index document only and after Master Index document and not as a separate document, Pages 92 to 95 according to PDF Not Filed properly, Vakalatnama should be filed in Last page in Volume 2 and not as a separate document	
151	22-11-2022	0710102/09933/2020(No.of Docs - 2)	0710102099332020/3	COMPANY PETITION (COMPANIES ACT)/149(PB)2020	VANEETA BATRA Vs. M/S. BATRA AND BATRA PVT. LTD.	Sec. 241(1),Sec. 242(4)	29/11/2022	Words are cutting in Pages 104,105 according to PDF, Fifteen rupees Welfare Fee stamp and One rupee Court Fee stamp msising in Both the Vakalatnamas	
152	23-11-2022	0710102/01449/2022(No.of Docs - 2)	0710102014492022/3	INTERLOCUTORY APPLICATION (I.B.C)/1126(ND)2022	VIKAS GARG Vs. CHANDERSH JAJOO	Application under any other provisions- IBC	29/11/2022	Sign msising in Pages 1 to 13 according to PDF	
153	23-11-2022	0710102/01777/2021(No.of Docs - 1)	0710102017772021/2	COMPANY PETITION (COMPANIES ACT)/70(ND)2021	PCUBE ADVISORS Vs. EUROPA TECHNOSOFT PRIVATE LIMITED	Sec. 73(4)	29/11/2022	Index msising, Place the Court fee stamp in Blank space in Vakalatnama, One rupee Court Fee stamp msising in Vakalatnama	
154	23-11-2022	0710102/06015/2021(No.of Docs - 1)	0710102060152021/4	TRANSFER PETITION(COMPANIES ACT)/20(PB)2021	DR. HARI NARAYAN GANGWAL Vs. NCR HEALTHWAYS PRIVATE LIMITED; PRESENTLY KNOWN AS DAL CHAND SOLANKI SUPER SPECIALITY HOSPITAL PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	29/11/2022	Index msising	
155	23-11-2022	0710102/06785/2022(No.of Docs - 1)	0710102067852022/2	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2022	SUBHASH CHANDER GUPTA Vs. SABINA WOOLEN MILLS PVT. LTD.& ORS	Rule 11 of NCLT	29/11/2022	Index msising	
156	23-11-2022	0710102/08053/2022(No.of Docs - 1)	0710102080532022/2	COMPANY PETITION (COMPANIES ACT)/193(ND)2022	EDEN SOLAR RAJDHANI PRIVATE LIMITED Vs. AL - SAMPARDA PHARMACEUTICALS PRIVATE LTD	Sub-Section (1) of Section 66.	29/11/2022	Same NOC Filed twice	
157	23-11-2022	0710102/40134/2016(No.of Docs - 1)	0710102401342016/64	COMPANY PETITION (COMPANIES ACT)/148(ND)2016	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Sec. 241(1),Sec. 242(4)	29/11/2022	True Copy sign missing in Pages 3 to 9 according to PDF	
158	23-11-2022	0710200/41135/2018(No.of Docs - 2)	0710200411352018/52	COMPANY PETITION IB (IBC)/846(ND)2018	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	29/11/2022	E-stamp and Affidavit msising, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	

159	24-11-2022		0710102012172020/24				29/11/2022	Sign missing in Pages 1 to 10 according to PDF, One rupee Court Fee stamp missing in Vakalatnama	
160	24-11-2022		0710102032052022/6				29/11/2022	Counsel details missing in Index, Supporting Affidavit with ten rupees Non-judicial E-stamp, True Copy missing in Pages 4 to 7, 16 to 20, 27 to 96 according to PDF	
161	18-11-2022	0710102/01057/2022(No.of Docs - 2)	0710102010572022/1	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL Vs. JAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	29/11/2022	Need to file in Application.	
162	24-11-2022	0710102/02758/2021(No.of Docs - 1)	0710102027582021/20	COMPANY PETITION (COMPANIES ACT)/76(ND)2021	LSF10 ROSE INVESTMENTS S.? R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	29/11/2022	Index is Missing.	
163	24-11-2022	0710102/02758/2021(No.of Docs - 1)	0710102027582021/21	COMPANY PETITION (COMPANIES ACT)/76(ND)2021	LSF10 ROSE INVESTMENTS S.? R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	29/11/2022	Index is Missing.	
164	24-11-2022	0710102/05111/2022(No.of Docs - 1)	0710102051112022/2	COMPANY PETITION IB (IBC)/642(ND)2022	VINAY KUSHWAHA Vs. UNIBERA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	29/11/2022	Index is Missing.	
165	24-11-2022	0710102/05268/2022(No.of Docs - 2)	0710102052682022/2	COMPANY APPEAL (COMPANIES ACT)/168(ND)2022	MR. ALOK KAUSHIK Vs. VISHNU VAIBHAV INDUSTRIES PRIVATE LIMITED	Sec 252 (3)	29/11/2022	NCLT Heading is Missing.	
166	24-11-2022	0710102/05786/2022(No.of Docs - 2)	0710102057862022/2	COMPANY PETITION IB (IBC)/573(ND)2022	INDIAN BANK Vs. RAKESH JOLLY	Section 95(1)	29/11/2022	Place the welfare fees on blank space of vakalatnama.	

  
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